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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No23/BB/2018	For hearing	230-232	M/s Bangalore Agrotech Limited	VGB Associates		

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1) Shreyas.A
9036118414
for VGB Associates

Applicant

Shreyas

ORDER

Ms. Shreyas. A, Counsel for Petitioner is present.

At the request of the learned Counsel, post the case to 29/05/2018.


Member (J)